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IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL ON THE 8th OF AUGUST, 2025

WRIT APPEAL No. 1464 of 2025

AMIT KHAMPARIYA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Vikas Mishra - Advocate for appellant.

Shri S.S. Chauhan - Government Advocate for respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some argument, learned counsel for appellant seeks leave to withdraw the appeal.

The appeal is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (DINESH KUMAR PALIWAL) JUDGE

vibha